

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO- 60 of 2025/EZ**

I.A NO.- _____ OF 2025

IN THE MATTER OF

JHADESWAR PRADHAN

APPLICANT

Versus

STATE OF ODISHA &Ors

...

Respondents

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PLACE: Bhubaneswar

Spani *APadhy*
SANKAR PRASAD PANI, ASHUTOSH PADHY

Date : 05/07/2025

ADVOCATE

Plot 2132/4814, NageswarTangi, Bhubaneswar 751002

Cell-9437279278, Email: sankarprasadpani@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No- 60 OF 2025/EZ

I.A NO.- _____ OF 2025

1. Jhadeswar Pradhan, S/o Rasanand Pradhan, Aged about 60years, Res-
Tendra, PS- Bonaigarh, Sundergarh, Odisha**APPLICANT**

VERSUS

1. **State of Odisha** represented by Chief Secretary, Government of Odisha,
Lokaseva Bhawan, Bhubaneswar csori@nic.in
2. The Executive Engineer, Rural Works Division, At/PO- Panposh,
Rourkela-4, Dist- Sundergarh, Odisha, Pin-769004.
rw_rourkela@yahoo.co.in
3. The Collector and District Magistrate, Sundergarh, O/o the Collector-
cum-District Magistrate, Collectorate, Sundergarh, At/PO- Sundergarh,
Dist- Sundergarh, Odisha, Pin-770001. dm-sundargarh@nic.in
4. The Tahasildar Bonai, At/Po-Tehsil Office, Bonai, PS- Bonai, Dist.-
Sundargarh, Odisha, PIN-770038, Email- tah.bonai-od@nic.in
5. Regional Transport Officer, Udit Nagar,Rourkela, Dist- Sundergarh,
Odisha, PIN- 769001. rto_rourkella@yahoo.co.in
6. The Superintendent of Police, Rourkela, Dist- Sundergarh, Odisha, PIN-
769012. sprkl.orpol@nic.in
7. Deputy Director of Mines, Koira Circle, PO-Koira, Dist.- Sundargarh,
Odisha, Pin 770048. ddm.koira@orissaminerals.gov.in

8. Additional Chief Secretary, Water Resource Department, Government of Odisha, At/Po- Rajiv Bhawan, Keshari Nagar, Bhubaneswar,751001, Email: wrsec.or@nic.in
9. **Member Secretary**, Odisha State Pollution Control BoardA/118, Unit-VII, Nilakantha Nagar, Bhubaneswar, PIN-751012, Odisha Email: member.secy@ospboard.org
10. **Member Secretary**, State Environment Impact Assessment Authority (SEIAA), Odisha, 5RF-2/1, Acharya Vihar, Unit – IX,Bhubaneswar, Odisha 751022, email: seiaaorissa@gmail.com
11. Deputy Director General of Forests, Ministry of Environment and Forests, Climate Change, Integrated Regional Office, Bhubaneswar, A/3, Rail Vihar, Chandrasekharapur, Bhubaneswar, Odisha 751023 roez.bsr-mef@nic.in
12. Smt. Rashmi Rekha Sahu, Lessee Tendra-II Sand Bed, At: Singal, PO: Amgaon, PS: Barkote Dist: Deogarh - 768110, Odisha.

RESPONDENTS

1. Chhabibala Pradhan, W/o- Late Jhadeswar Pradhan, Aged about 48 years, Res-Tendra, PS- Bonaigarh, Sundergarh, Pin-770051..... **APPLICANT**

IN THE PRESENT I.A

I.A FOR SUBSTITUTION OF APPLICANT

MOST RESPECTFULLY SHOWETH:

I, Chhabibala Pradhan, W/o- Late Jhadeswar Pradhan, Aged about 48 years, Res-Tendra, PS- Bonaigarh, Sundergarh, Odisha, do hereby solemnly affirm, and declare as under,

1. That I am the wife and legal heir of the Deceased applicant and on behalf of my deceased husband I want to prosecute the present matter.
2. That while the present application is under consideration before this Hon'ble Tribunal Original Applicant namely Jhadeswar Pradhan, passed away on dated 05/04/2025.
3. That while the above matter stood thus, the Original Applicant namely Jhadeswar Pradhan, died on 05/04/2025 living behind his wife the Applicant in the present I A. In absence of the Original Applicant in view of his death the present Applicant seeks permission of the Hon'ble Tribunal to prosecute this case and the name of the Original Applicant be substituted with the name of the present Applicant in the IA.. Copy of the death Certificate of the original Applicant is annexed here unto as **ANNEXURE-1**.

PRAYER

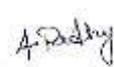
That in view of the above mentioned paragraphs it is most humbly prayed that the Hon'ble Tribunal may please to allow the present I.A and substitute the Original Applicant to the Present Applicant in the interest of justice and to prosecute the present proceedings.

Proposed Substitution

Chhabibala Pradhan, W/o- Late Jhadeswar Pradhan, Aged about 48 years, Res-
Tendra, PS- Bonaigarh, Sundergarh, Pin-770051 ...**APPLICANT**

DATE-05/07/2025

APPLICANT THROUGH

PLACE-BHUBANESWAR

ADVOCATES



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION No.60 of 2025/EZ
I.A. No...../2025

In the matter of :-
Jhdeswar Pradhan ...Applicant

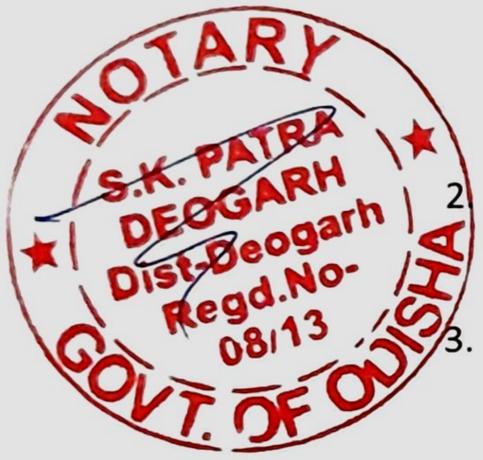
SI No. 2059
Dated 5.7.25

-Vrs-
State of Odisha and Others ... Respondent

AFFIDAVIT

I, Chhabibala Pradhan, W/O-Late Jhadeswar Pradhan, aged about 48 years, resident of Village-Tendra, P.S.Bonaigarh, Dist.Sundargarh Odisha do hereby solemnly affirm and declare as under:-

1. That, I am the wife and legal heir of the deceased applicant and on behalf of my deceased husband I want to prosecute the present matter therefore I am competent to sign this affidavit.
2. That, I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
3. That, I have read over the contents of the accompanying I.A. and the same is true and correct and is drafted on my instruction.



Chhabibala Pradhan

DEPONENT

VEFRIFICATION

Verified on this 5th day of July, 2025 at Deogarh that the contents of above affidavit are true and correct. No part of it is false and nothing material has been concealed there form.

Identified by me

Advocate.

Chhabibala Pradhan

VERIFICANT

The deponent (S) sworn before me this 5th day of July, 2025 stated on that contents of this affidavit are all true and correct to the best of his/her their knowledge & belief.

SARAJI KUMAR PATRA
NOTARY, DEOGARH

(English Version)

FORM NO-6
ISSUE NO 186/2025

GOVERNMENT OF ODISHA

DEPARTMENT OF HEALTH AND FAMILY WELFARE

S.BOLANG CHC

CERTIFICATE OF DEATH

*Issued under Section 12/17 of the Registration of Births and Deaths Act, 1969 and 8/13 Rule of the Odisha
Registration of Births and Deaths, Rule 2001.*

This is to certify that the following information has been taken from the original record of death which is in the register for **S.BOLANG CHC** of Tahasil **BONEI** of District **SUNDARGARH** of State **ODISHA**

NAME: JHADESWAR PRADHAN

SEX: MALE

DATE OF DEATH:
05/04/2025PLACE OF DEATH:
AT/PO-TENDRA, SUNDARGARH, ODISHA, INDIA, 770051AGE:
60 YEARSDECEASED'S AADHAR NO.
*****9662NAME OF FATHER:
RASANANDA PRADHAN

FATHER'S ID PROOF NO:

PERMANENT ADDRESS :
AT/PO-TENDRA, SUNDARGARH, ODISHA, INDIA, 770051ADDRESS OF DECEASED AT THE TIME OF
DEATH:AT/PO-TENDRA, SUNDARGARH, ODISHA, INDIA,
770051REGISTRATION NO:
195/2025REGISTRATION DATE:
03/05/2025UDRN NO:
21RD373-0277-000195-2025DATE OF ISSUE:
21/05/2025

Signature invalid

Digitally Signed
Name: BISWARANJAN SAHOO
Date: 21-May-2025 15:58:41
Reason: I am the issuer
Location: BOLANG

Dr Biswaranjan Sahoo
Issuing Authority
Registrar, Births & Deaths
S.BOLANG CHC

THIS IS A COMPUTER GENERATED CERTIFICATE WHICH CONTAINS FACSIMILE SIGNATURE OF THE ISSUING AUTHORITY

It is a digitally signed electronically generated certificate and therefore needs no ink-signed signature, stamp or seal. This certificate is issued as per section 4,5 & 6 of information technology Act 2000 and it's subsequent amendments in 2008. For any query or verification, please visit <https://www.birthdeath.odisha.gov.in> Tampering of this certificate will attract penal action.



Sankar Pani <sankarprasadpani@gmail.com>

Substitution Application filed in OA 60 of 2025, NGT EZ

1 message

Sankar Pani <sankarprasadpani@gmail.com>

Mon, Jul 7, 2025 at 8:32 PM

To: Papiya Banerjee Bihani <pbanerjeebihani@gmail.com>, ADVOCATE GENERAL ODISHA <advgen@nic.in>

Dear Sir/Madam, please find the attachment.

--

Sankar Prasad Pani, Environment Lawyer
National Green Tribunal Kolkata & Orissa Highcourt
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**JHADESWAR IA.pdf**

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